

S.No.9

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-04-2024 AT 10:30 AM**

CP (IB) No. 3/95/HDB/2023

AND

IA (IBC) 607/2024 in CP (IB) No. 3/95/HDB/2023

u/s. 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India (Stressed Assets Management Branch)

...Petitioner

AND

Mr. Ajay Kumar Agarwal (G S Oils Limited)

...Respondent

CORAM:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 607/2024

Learned Counsel Ms Kushi Singh, for applicant present physically.

Issue Notice to the Personal Guarantor by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time.

Meanwhile, counter if any to be filed by the Personal Guarantor within 10 days' time. Posted to 28.04.2024 for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)